

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Preparation of a panel of translators for translating the judgments of Supreme Court and High Court.

NOTICE

Dated:-16.10.2023

In continuation to High Court notice dated 25.08.2023 regarding the subject captioned above, it is hereby notified for the information of all the concerned that the consent, in the form of an application, is hereby invited from the retired Judicial Officers and retired Translators, who were under the employment of High Court and the State/UTs of J&K and Ladakh and the Advocates as well, for their empanelment on the Panel of the Translators for the High Court of J&K and Ladakh, on the terms and conditions which were notified earlier vide notice dated 25.08.2023.

The consent should reach the office of the undersigned, with full particulars and supporting documents within 21 days from the date of this notice.

By Order

**Sd/-
(Shahzad Azeem)
Registrar General**

No: 46846-60/RG/GS

Dated:16.10.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Atul Sreedharan,
3. Secretary to Hon'ble Mr. Justice Sanjay Dhar,
.....for kind information of their Lordships.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
7. Registrar (I.T), High Court of J&K and Ladakh, Srinagar.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh.
.....for information and necessary action.
9. Director Information, Srinagar with the request to publish the above notice in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
10. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to upload the same on the High Court website.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order file.


Additional Registrar (Adm.)